

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

18. C.A.(CAA)/24(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Sterlite Technologies Limited

Section 230(1) of Companies Act, 2013

ORDER

1. Mr. Hemant Sethi a/w Ms. Devanshi Sethi and Ms. Tanya Sethi, Ld.
Counsel for the Applicant present through virtual.
2. Heard the Counsel and perused the records.
3. **Reserved for Orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)